

processes which can very fruitfully utilise jute to bring down the cost of textiles used by common people as well as to boost the demand for jute as such. I am referring to JPRL and EJIRA, both of which are in Calcutta. As I understand, there is no linkage between these two research institutions and the Jute Research Institute which is now under consideration. What does the Government propose to do to establish these linkages among various institutions and see that diversification is introduced in this Jute Technology Institute so that the people coming out of the Institute can fruitfully modernise the jute industry not only to produce traditional products but go in for diversified products also?

**SHRI S. KRISHNA KUMAR:** Sir, diversification is one of the areas which is being given and proposed to be given the maximum thrust in Government's efforts to modernise the jute industry and find markets for jute in India and abroad. My senior colleague Shri Mirdhaji has expatiated on these steps only two days ago, when we were discussing the Bill for mandatory use of Jute packaging. The public sector corporation dealing with jute has already come out with some products

which they are test-marketing in and around Calcutta, in India as well as abroad. We are taking a series of measures and this aspect will be given concentrated attention.

#### **Hotels in Goa, Daman and Diu**

\*969. **SHRI SHANTARAM NAIK :** Will the Minister of TOURISM be pleased to state;

(a) whether hotels in the Union Territory of Goa, Daman and Diu are categorised or graded Starwise;

(b) if so, the grades given to various types of hotels in the Union Territory of Goa and basis thereof;

(c) whether Government are considering any proposals from the private parties to establish more Five Star hotels in the territory; and

(d) if so, the places where these hotels are proposed to be established ?

**THE MINISTER OF TOURISM (MUFTI MOHD. SYED) :** (a) to (d). A statement is given below:

### **STATEMENT**

#### **HOTELS IN GOA, DAMAN AND DIU**

*The following 16 hotels have been categorised by the Department of Tourism in Goa, Daman and Diu.*

<i>S.No.</i>	<i>Name of Hotel</i>	<i>Star Category</i>
1.	Hotel Fort Agunda Beach Resort, Goa	5-Star Deluxe
2.	Hotel Majorda Beach Resort, Goa	5-Star Deluxe
3.	Hotel Cidade-de-Goa, Goa	5-Star
4.	Hotel Oberoi, Dablin-Goa	5-Star
5.	Hotel Ken's, Panaji	3-Star

1	2	3
6	Hotel Mandavi, Goa	3-Star
7.	Hotel Fidalge, Panaji-Goa	3-Star
8	Hotel Delmon, Goa	2-Star
9.	Hotel Baia-de-Sel, Goa	2 Star
10	Hotel Lapaz, Goa	2-Star
11.	Hotel Metropole, Margoa	2-Star
12.	Hotel Noah's Ark, Panaji, Goa	2-Star
13.	Hotel Zuari, Goa	2-Star
14.	Hotel Nova, Goa	2-Star
15.	Hotel Golden Goa, Panaji.	2-Star
16.	Hotel Solmar, Panaji	1-Star

*Department of Tourism has also approved the following hotel project at the project stage for star category indicated against each :*

<i>S.No.</i>	<i>Name of Hotel project and place</i>	<i>Projected Star category</i>	<i>No. of rooms</i>	<i>Remarks</i>
1.	M/S. Sima Hotels, Aguada Beach Canacona, Goa	5-Star	300	Project approved in 1984 has been granted extension due to problems relating to loan clearances.
2.	Indian Hotels Co Ltd Calangute Beach, Goa	5-Star	69	30 rooms have been commissioned.
3.	Shri S.L. Advani Varea Beach, Goa	5-Star	140	
4.	Hotel Cidade-de-Goa Panaji.	5-Star	110	This is an expansion of the existing hotel
5.	Hotel Mandavi, Panaji	3-Star	24	- do -

**SHRI SHANTARAM NAIK:** Sir, in the tiny place like Goa, we already have about four Five-Star Hotels. I thank you for giving a detailed reply with figures. Now, you are giving permission for more four Five-Star Hotels. Out of these, one is going to be expanded. It may give an impression to some people that the Statehood which we are going to get will be a Five-Star Statehood. It is not like that. In fact, we would like to bring the common man in Goa, up. So, in this light, I would like to ask you. whether you have got any law which governs these Stars - Five Star, Three Star, Two Star and One Star.

Secondly, what is the distinction between these Stars - 3 Star, 2 Star and 1 Star ?

As far as Five Star is concerned, that we already know, what it is. I want a specific answer whether it is regulated by any law of the land and if so, what is that law?

**SHRI MUFTI MOHD. SYED:** As far as Five-Star is concerned, there is a classification, i.e. Single Room, Double Room and a lounge space is provided. For the toilet, you must have sufficient space. Then, Swimming Pool, Health Club and other arrangements are being provided. For instance, a room, which is smaller is called One Star. If there is a bigger room, it is called Two Star. It is according to the size. There is a relation between the Tourist Room and other Rooms.

**SHRI SHANTARAM NAIK:** Sir, unfortunately, it has not been answered. would like to know from the Minister, whether any law is there which governs these Stars - Three Star, Two Star and One Star ?

**MUFTI MOHD. SAYED:** As far as Five Star is concerned, a single room should have an area of 185 sq. feet.

As far as Two Star is concerned, a single room should have an area of 100

sq. feet, and the double room should have an area of 120 sq. feet.

**SHRI SHANTARAM NAIK:** Is it by law?

**MUFTI MOHD. SYED :** Yes. It is by Rules. The Rules are issued by the Department of Tourism.

**SHRI SHANTARAM NAIK:** I have asked you a specific question, whether there is a law; if so, what is that law?

**MUFTI MOHD. SYED :** There are Rules.

**SHRI SHANTARAM NAIK:** The Rules have to be framed under the law. Unless there is a law, there cannot be a Rule.

**MR. SPEAKER :** If you want more Stars, you sleep on the roof !

**SHRI SHANTARAM NAIK :** My second supplementary is that, in a village known as Canacona in Goa which falls in my colleague Mr. Faleiro's constituency, a company has tried to establish a Five Star Hotel. It is a small village consisting of poor and innocent people. There the hotel is sought to be established. People were scared. These private owners started straightaway purchasing land from the people at some prices, making the tenants leave without giving them any compensation. It was said that Hotel is not even a Five Star Deluxe, but it is a Seven Star Trek because it has a Horse Track; it has a facility of lifting passengers from the Airport and bring them straightaway to the Hotel and all these things.

I would like to know from the Minister, whether any such Hotel is going to come up in that Canacona village and whether you have studied the cultural - aspect that it would affect the villagers. Because the villagers are scared that even their innocent girls may be taken away straightaway from the village to the Seven Star Hotel for prostitution or other things.

Therefore, I would like to know, in the light of the cultural background whether

you have authorised the setting up of the Hotel and whether you know anything about this Hotel ?

MUFTI MOHD. SYED : Sir, any plan or project for constructing a Hotel is to be approved by the Department of Tourism; in case, it is nearer to the Beach, by the Ministry of Environment and by the local authority like the State Government and other local bodies. Therefore any project which has to come up has to fulfil certain conditions and norms.

[*Translation*]

DR. CHANDRA SHEKHAR TRIPATHI : Goa, Daman and Diu are famous tourist centres and lakhs of middle class people visit these places every year. However, the hotels constructed there are all either Five-star, Three-star or Two-star and only one hotel is One-Star. Will the Tourism Department make some arrangements for the common people ? Even the poor people long for visiting beautiful places in the country. Is the Department going to do something for them and if so, the time by which it will be done ?

[*English*]

MUFTI MOHD. SYED : Over and above five-star accommodation, as far as unapproved categories wherever private people build hotels are concerned, there is a capacity of 9,000 beds. The Department of Tourism, and the Tourism Development Corporation of Goa have constructed hotels with 1000 beds. So, 10,000 beds are available for middle class tourists.

[*Translation*]

SHRIMATI USHA THAKKAR : Mr. Speaker, Sir, Mandvi is a very beautiful place in Kutch. The Gujarat Government has already laid the foundation stone for developing this place as a tourist spot. But it is regretted that the Central Government is not sanctioning it. Will the hon. Minister kindly grant the necessary sanction for the development of a tourist Centre there ?

[*English*]

MUFTI MOHD. SYED: Sir, it appears that she is talking about facilities for Gujarat. The hon. Member, I think, can come to me, and discuss.

#### **Export of Indian Machine Tools**

\*970. SHRI SRIBALLAV PANIGRAHI: Will the Minister of COMMERCE be pleased to state :

(a) the names of the countries importing Indian machine tools;

(b) the details of their imports of such goods during the last three years; and

(c) India's position among developing and developed countries in regard to the export of tools ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) to (c). A statement is given below.